

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

LIBRARY

O.A/350/1812/2016

Date of Order: 04.10.2019

Coram : Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Lal Bahadur Singh, S/o Late Bhola Mahato,
working as ECRC/ABMKA as L.R.E.C.R.C
under TI(C)/2/HWH, residing at Bosepara,
under P.O & P.S Chandannagar, District –
Hooghly, Pin 712136.

---Applicant

-Versus-

1. Union of India, service through the Secretary,
Ministry of Rail, Rail Bhavan, New Delhi –
711101.
2. The General Manager, 17, Netaji Subhas
Chandra Bose Road, Kolkata 700001, Eastern
Railway.
3. The Sr. Divisional Personnel Officer, E.
Railway, Howrah Division, Howrah – 711101.

---Respondents

For the Applicant(s): Ms. U. Pal, Counsel

For the Respondent(s): Mr. D. Nandi, Counsel

O R D E R (Oral)

Per Dr. Nandita Chatterjee, Administrative Member

Ld. counsel for both sides are present.

2. Ld. counsel for the applicant furnishes a memo from the applicant concerned, stating that, he does not intend to proceed further with the original application, bearing no. 1812/2016, and wants to withdraw the same.
3. Accordingly, the O.A is disposed of as withdrawn.
4. Memo of withdrawal is taken on record.

(Dr. Nandita Chatterjee)
Member (A)